

FORM-G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s SHREE VARDHAN INFRAHEIGHTS PRIVATE LIMITED, NEW DELHI OPERATING IN REAL ESTATE INDUSTRY AT GURUGRAM (HARYANA)

Table with 16 rows and 2 columns: S.No., Particulars. Details include name of corporate debtor, address, website, and dates for submission of applications and documents.

IPR- Ducturus Resolution Professionals Pvt. Ltd. Through its Director- Mr. Jalesh Kumar Grover Resolution Professional In the matter of M/s Shree Vardhan Infraheights Private Limited.

FORM A PUBLIC ANNOUNCEMENT

FOR THE ATTENTION OF THE CREDITORS OF M/S JALAN TRANSOLUTIONS (INDIA) LIMITED

Table with 16 rows and 2 columns: S.No., Particulars. Details include name of corporate debtor, date of incorporation, registered office, and dates for submission of claims.

Notice text regarding the insolvency resolution process of M/s. Jalan Transolutions (India) Limited, including details of the insolvency professional and creditor instructions.

FEDBANK FINANCIAL SERVICES LTD. AUCTION NOTICE

Auction notice for Gold ornaments to be sold by Fedbank Financial Services Ltd. Details include auction date (02-04-2025), location, and list of items for sale.

Public Notice For E-Auction Cum Sale (Appendix - IV A) (Rule 8(6))

Table with 5 columns: Borrower's / Co-Borrower's / Guarantor's, Demand Notice Date and Amount, Description of the Immovable Property Secured Asset, Date of Symbolic Possession, Reserve Price.

Mode of Payment - EMD payments are to be made vide online mode only. To make payments you have to visit https://www.iffilhome.com and pay through link available for the property Secured Asset only.

TERMS AND CONDITIONS: 1. For participating in e-auction, intending bidders required to register their details with the Service Provider https://www.iffilhome.com well in advance and has to create the login account, login ID and password.

Public Notice For E-Auction For Sale of Immovable Properties

Table with 5 columns: Borrower's / Co-Borrower's / Guarantor's, Demand Notice Date and Amount, Description of the Immovable Property Secured Asset, Date of Physical Possession, Reserve Price.

Mode of Payment - EMD payments are to be made vide online mode only. To make payments you have to visit https://www.iffilhome.com and pay through link available for the property Secured Asset only.

TERMS AND CONDITIONS: 1. For participating in e-auction, intending bidders required to register their details with the Service Provider https://www.iffilhome.com well in advance and has to create the login account, login ID and password.

UGRO Capital Limited

4th Floor, Tower 3, Equinox Business Park, LBS Road, Kurli, Mumbai 400070

POSSESSION NOTICE APPENDIX IV (SEE RULE 8(1)) (FOR IMMOVABLE PROPERTY)

Whereas, the undersigned being the Authorized Officer of UGRO Capital Limited, having its registered office at 4th Floor, Tower 3, Equinox Business Park, LBS Road, Kurli, Mumbai, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (the "Act")...

Table with 5 columns: Sl. No., Borrower Details, Demand Notice, Mortgage Property, Possession Date.

Place: DELHI Date: 22.03.2025 Sd/- (Authorized Officer) For UGRO Capital Limited

GRIHUM HOUSING FINANCE LIMITED

Registered Office: 6th Floor, B Building, Ganga Trueno, Lohegaon, Pune, Maharashtra 411014

E-auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (the "Act") read with Rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002.

Table with 7 columns: Sr. No., Proposal No., Customer Name (A), Demand Notice Date and Outstanding Amount (B), Nature of Possession (C), Description of Property (D), Reserve Price (E), EMD (10% of RP) (F), EMD Submission date (G), Increase-ntal Bid (H), Property Inspection Date & Time (I), Date and time of Auction (J), Known encumbrances / Court cases if any (K).

The intending bidders/purchasers are advised to visit Secured Creditor Branch and the auction properties, and make his own enquiry and ascertain additional charges, encumbrances and any third-party interests and satisfy himself/herself in all aspects thereof before submitting the bids.

Equitas Small Finance Bank Ltd

(FORMERLY KNOWN AS EQUITAS FINANCE LTD) Registered Office: No.709, Spencer Place, 4th Floor, Anna Salai, Chennai - 600002.

DEMAND NOTICE - NOTICE UNDER SECTION 13 (2) OF THE SARFAESI ACT, 2002

NOTICE is hereby given that the following borrower(s) have failed to pay installments and their loan account has been classified as Non-Performing Asset as per the guidelines issued by RBI.

Table with 4 columns: Sr No, Name of the Borrower(s) / Guarantor(s) (NAME OF THE BRANCH), Demand Notice Date and Amount, Description of Secured Asset (Immovable Property).

Date - 22.03.2025, Place - Jind Authorized officer, Equitas Small Finance Bank Ltd

BAJAJ FINANCE LIMITED

Registered Office: Bajaj Finance Limited, Off Pune-Ahmednagar Road, Viman Nagar, Pune - 411014

POSSESSION NOTICE (For immovable property)

(As per Appendix IV read with rule 8(1) of the Security Interest Enforcement Rules, 2002) Whereas, the undersigned being the Authorized Officer of Bajaj Finance Limited (BFL), under the provisions of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand by registered post ("Notice") calling upon the Borrowers/Co-borrowers mentioned hereunder to repay the amount mentioned in the notice U/s. 13(2) of the said Act within a period of 60 days from the date of receipt of the said notice.

Table with 4 columns: Loan Account No./Name of the Borrower(s) / Mortgage(s) / Guarantor(s), Description of Secured Immovable Property, Date of Notice U/s.13(2) and U/s.13(2) Notice Amount and Date of Possession.

Date: 22.03.2025 Place: DELHI Sd/- Authorized Officer, Bajaj Finance Limited

SMFG India Home Finance Co. Ltd.

(Formerly Fullerton India Home Finance Co. Ltd.) Corporate Off. : 503 & 504, 5th Floor, G Block, Insire BKC, BKC Main Road, Bandra Kurla Complex, Bandra (E), Mumbai - 400015.

POSSESSION NOTICE FOR IMMOVABLE PROPERTY [(Appendix IV) Rule 8(1)]

WHEREAS the undersigned being the Authorized Officer of SMFG India Home Finance Co. Ltd. (Formerly Fullerton India Home Finance Co. Ltd.) a Housing Finance Company (duly registered with National Housing Bank (Fully Owned by RBI)) (hereinafter referred to as "SMFGFC") under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (the "Act") and in exercise of the powers conferred under Section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated as mentioned below under Section 13(2) of the said Act calling upon by the borrowers (names mentioned below) to repay the amount mentioned in the said notice and interest thereon within 60 days from the date of receipt of the said notice.

Table with 5 columns: Sl. No., Name of the Borrower(s) / Guarantor(s) LAN, Description of Secured Assets (Immovable Property), Demand Notice Date & Amount, Date of Possession.

Place: Meerut, Uttar Pradesh / Kaithal, Haryana Authorized Officer, SMFG INDIA HOME FINANCE CO. LTD. (Formerly Fullerton India Home Finance Co. Ltd.)

AXIS BANK LTD. POSSESSION NOTICE

Retail Asset Centre: 1st Floor, G-4/5, B, Sector-4, Gomi Nagar Extension Lucknow, UP 226010. Registered Office: "Tripathi", 3rd Floor, Opp. Samartheshwar Temple, Near Law Garden, Ellabridge, Ahmedabad-380006.

Whereas the undersigned being the Authorized Officer of AXIS BANK LTD. under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of power conferred under Section 13(2) of the said Act, the borrower(s) mentioned herein below having failed to repay the amount, notice is hereby given to the borrowers mentioned herein below in particular and to the public in general that the undersigned has taken Physical/Symbolic Possession of the property described hereinbelow in exercise of powers conferred on him under sub-section (13) of the said Act read with the rule 8 of the said Rules. The borrower(s) mentioned herein below in particular and the public in general are hereby cautioned not to deal with the said property and any dealings with the said property will be subject to the mortgage of AXIS BANK LTD. for an amount together with further interest incidental expenses, costs, charges, etc. on the amount mentioned against each amount herein below. The Borrower(s)/Co-Borrower (s)/Mortgagee(s)/Guarantor(s) attention is invited to the provisions of sub-section(8) of section 13 of the Act, in respect to time available to redeem the secured assets.

Table with 5 columns: Name & Address of the Borrowers/ Guarantors, Description of the Mortgage/ charged Properties, Date Demand Notice Issued, Amount Due as per Demand Notice.

Date: 22.03.2025 Authorized Officer, Axis Bank Ltd.

E-AUCTION - SALE NOTICE

(Sale of secured immovable asset under SARFAESI Act)

Whereas the undersigned being the Authorized Officer of GRIHUM HOUSING FINANCE LIMITED (Formerly known as Poonawalla Housing Finance Ltd.) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (the "Act") read with Rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002.

Table with 7 columns: Sr. No., Proposal No., Customer Name (A), Demand Notice Date and Outstanding Amount (B), Nature of Possession (C), Description of Property (D), Reserve Price (E), EMD (10% of RP) (F), EMD Submission date (G), Increase-ntal Bid (H), Property Inspection Date & Time (I), Date and time of Auction (J), Known encumbrances / Court cases if any (K).

The intending bidders/purchasers are advised to visit Secured Creditor Branch and the auction properties, and make his own enquiry and ascertain additional charges, encumbrances and any third-party interests and satisfy himself/herself in all aspects thereof before submitting the bids.

